

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

No.F.13(1)(a)-HC/2023/11451

the 28th April, 2023

The High Court has been pleased to make the following transfer and posting order in respect of the Grade-I Officers of Tripura Judicial Service:

Sri Sanjoy Bhattacharjee, Registrar (Judicial), High Court of Tripura is hereby transferred and posted as **District & Sessions Judge, Sepahijala District, Sonamura** with effect from the afternoon of 30.04.2023 vice Sri S. B. Datta who will retire from the service on superannuation at the age of 60 years.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Sri Bhattacharjee as Sessions Judge, Sepahijala Sessions Division with Headquarters at Sonamura with effect from the date of his taking over charge as such.

Sri Bhattacharjee is directed to join his new assignment immediately without availing joining time after handing over the charge of the Registrar (Judicial), High Court of Tripura to Sri Dhiman Debbarma, Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura.

By order,

Sd/-

(Vishwajeet Pandey)

Registrar General

No.F.13(1)(a)-HC/2023/11452-525

the 28th April, 2023

Copy to:-

01. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;

05. The Member Secretary, Tripura State Legal Services Authority, Agartala;
06. The Director, Tripura Judicial Academy, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The LR & Secretary, Law Department, Government of Tripura, Agartala;
09. The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur;
10. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Khowai, Khowai District/ Belonia, South Tripura District/ Udaipur, Gomati District/ Agartala, West Tripura District;
11. The Registrar (Judicial), High Court of Tripura, Agartala;
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. All the Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;
17. Sri S. B. Datta, District & Sessions Judge, Sepahijala District, Sonamura. He is directed to hand over the charge of the Office and Court of the District & Sessions Judge, Sepahijala District, Sonamura to Sri Sanjoy Bhattacharjee;
18. Sri Sanjoy Bhattacharjee, Registrar (Judicial), High Court of Tripura, Agartala. He is directed to take over the charge of his new assignment in the afternoon of 30.04.2023 without availing joining time after handing over his charge to Sri Dhiman Debbarma, Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura;
19. Sri Dhiman Debbarma, Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura for information and necessary compliance;
20. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
21. The Treasury Officer, Sonamura, Sepahijala District;
22. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
23. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to update the profile of the concerned Officers in the official website of the High Court of Tripura;
24. All the Assistant Registrars, High Court of Tripura, Agartala;
25. All the Superintendents/Court Masters/ Sr. Grade Translator, High Court of Tripura, Agartala;
26. Personal file(s) of the Officers concerned;
27. ORDER FILE.

Registrar General